## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

ep/tcp/csp/csa/tcsp/tcsa/no. 576 /(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
e		SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017		
NAME OF THE PARTIES: M/s.	Satguru De V/s. Ideal Chemi	icals (India) Put. Ud.
SECTION OF THE COMPANI Companies Act 1956/2013/18	ES ACT:	2BP OF THE

DESIGNATION

## **Order**

## TCP 576/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 1.8.2017.

sd/-**V. NALLASENAPATHY** 

Member (Technical)

S. No. NAME

Sd/-

**B.S.V. PRAKASH KUMAR** 

SIGNATURE

Member (Judicial),